

considered the scheme. The location of the factory is still under consideration.

The manufacture of heavy electrical equipment is reserved for the public sector under the Industrial Policy Resolution, 1956. Government have appointed an ad-hoc technical committee to assess the demand for heavy electrical equipment. The question whether further capacity should be created in the private sector for manufacture of heavy electrical equipment will be decided after examining the committee's report in the light of capacity existing in the public and private sectors and capacity being developed and planned in the public sector.

Stainless Steel Factory in Kerala

3645. **Shri M. K. Kumaran:** Will the Minister of Steel and Heavy Industries be pleased to state at what stage is the establishment of a stainless steel factory at Attingal in the Kerala State?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): There are no proposals before the Ministry for the establishment of any factory at Attingal in the Kerala State for the manufacture of stainless steel.

There is, however, a proposal for the establishment of a Small Industries Extension Centre at Attingal for training in the production of stainless steel and aluminium utensils at Attingal. The construction of the permanent factory building at Attingal has just been completed. Electric wiring is yet to be done. Pending this, the Extension Centre is temporarily located in the Industrial Estate at Ettumanur and production commenced there on May 21, 1962.

Home Minister's Discretionary Grant

3646. **Shrimati Laxmi Bai:** Will the Minister of Home Affairs be pleased to state:

(a) the names of private institutions that received aid in Andhra Pradesh from 1957 onwards from the Home Minister's Discretionary Grant;

(b) the number of Political sufferers who received such aid;

(c) total number of applications received and total number considered favourably; and

(d) total number of lady applicants and the number who received such aid?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) One institution, viz. 'Vinayashram' of Guntur District.

(b) 176.

(c) and (d). Applications for relief from political sufferers are forwarded to the State Governments concerned in the first instance for consideration under their own relief schemes. Assistance is given from the Home Minister's Discretionary Grant only in individual cases of hardship recommended by the State Governments. The information asked for is not, therefore, readily available.

National Fire Service College

3647. **Shri Ram Harkh Yadav:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is a proposal before Government to start a National Fire Service College for the training of suitable personnel; and

(b) if so, the details of the College establishment and its capacity of admission of candidates and other particulars connected therewith?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) The National Fire Service College has already been functioning and imparting training since July, 1956.

(b) Besides the Director, there is a Deputy Director, two Asst. Directors and four Deputy Assistant Directors. In addition there is the Demonstra-

tional staff, Office Staff, Hostel Staff and the Workshop Staff.

The College generally runs two courses at a time and can accommodate 72 trainees depending upon the Hostel Accommodation available.

Scholars sent Abroad for Training

3648. Shri Dharmalingam: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the number of scholars selected for training in foreign countries under Schemes under his Ministry during the past three years; and

(b) the State-wise break up of the scholars so selected?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) 1041.

(b) Andhra Pradesh	85
Assam	10
Bihar	51
Delhi	44
Gujarat	26
Jammu & Kashmir	7
Kerala	31
Madhya Pradesh	32
Madras	150
Maharashtra	109
Mysore	80
Orissa	19
Punjab	74
Pondicherry	2
Rajasthan	17
Uttar Pradesh	147
West Bengal	157

Army Assistance during Floods in Madras

3649. Shri Dharmalingam: Will the Minister of Defence be pleased to state:

(a) whether any request was received from Madras Government for assisting the civil authorities during floods in 1960-61 and 1961-62; and

(b) if so, the nature of assistance rendered?

The Minister of State in the Ministry of Defence (Shri Raghuramaiah): (a) and (b). No request was received from the Government of Madras for Armed Forces assistance in connection with floods during 1960-61.

During 1961-62, the State Government asked for the assistance of the Army and the Air Force and this was given. The Army assisted the civil authorities in rescuing and evacuating more than 200 marooned persons in Tanjore, South Arcot and Trichinopoly districts, and closed a 300 foot breach in the bund of River Coleroon at Grand Anicut. The Air Force provided aircraft for carrying out aerial reconnaissance flights over flood-affected areas.

Sainik School in Pachmarhi

3650. Shri Hari Vishnu Kamath: Will the Minister of Defence be pleased to state:

(a) whether the Pachmarhi Development Committee has recommended that a Sainik School be set up in Pachmarhi;

(b) if so, whether the suggestion has been considered; and

(c) if so, with what result?

The Minister of State in the Ministry of Defence (Shri Raghuramaiah): (a) to (c). The Madhya Pradesh State Government have proposed that Sainik School should be established at Pachmarhi and the proposal is under consideration.

Export of Ferrous Scrap

3651. { **Shri Narasimha Reddy:**
Shri P. K. Deo:
Shri Kapur Singh:
Shri Tan Singh:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the total tonnage of ferrous scrap exported from the country in 1961-62;